

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

N O T I F I C A T I O N

Imphal, 4th September, 2015

HCM/A-02/2015-Estt(SJ)/

Shri Hitler Khuman, whose particulars are given herein below is declared selected for the post of Stenographer Grade-III in the Subordinate Courts of Manipur against the advertisement of even number dated 29th January, 2015 and 4th May, 2015.

Sl. No.	Roll No.	Name and Particulars
1.	0018	Shri Hitler Khuman, S/o Laishram Tomba Singh, of Khurai Sajor Leikai, Imphal East-795010

He is hereby informed to enquire from the Office of the District & Sessions Judge, Imphal West during office hours regarding the issuance of offer form and join the said Office on or before **18th September, 2015**

By order,

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR

Endt.: HCM/A-02/2015-Estt(SJ)/ 9125 - 34
Copy to:

Imphal, the 4th September, 2015

1. The Secretary (Law), Government of Manipur.
2. The District & Sessions Judge (Imphal East/Bishnupur/Thoubal/Imphal West/Churachandpur/Senapti)
3. The Judge, Family Court, Manipur.
4. The Presiding Officer (ND & PS), Manipur
5. The Presiding Officer (MACT/Revenue Tribunal), Manipur
6. The Director of Information and Public Relations, Government of Manipur.
 - for favour of wide publication.
- The Central Project Coordination.
 - He is requested to upload this Notification in the Official website of this Registry.
8. **Shri Hitler Khuman, S/o Laishram Tomba Singh, of Khurai Sajor Leikai, Imphal East-795010**
9. Notice Board/Guard File/Concerned File.

REGISTRAR
HIGH COURT OF MANIPUR